

(c) A Copy of the Textile Commissioner's instruction regarding follow-up action by the Regional Offices is laid on the Table of the House. [Placed in Library. See No. LT—4467/70].

#### **Crack in the Iddiki Dam**

3096. SHRI B. K. NAYANAR : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether a crack has developed in the Iddiki Dam during the last month ; and

(b) if so, whether due to this crack, the Dam will not be completed within the scheduled period ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) :

(a) and (b). Yes, Sir. The crack was detected in one of the blocks of Iddiki dam. Crack seem to be due to temperature differentials caused by high surface cooling. A mat of reinforcing steel has been provided to prevent any extension of the crack. This crack, which is of surface nature, will not affect progress of construction or the strength of the dam.

#### **Demand to bring Delhi Gurdwaras under Gurdwara Act**

3097. SHRIMATI NIRLEP KAUR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether she is aware that there is a strong demand from the Sikhs of Delhi as well as of Punjab to enact a legislation to bring the Delhi Gurdwaras under the Gurdwara Act ;

(b) whether an agitation for this purpose has been going on in Delhi for the last few months, resulting in law and order problem ;

(c) whether the charges of partiality have been levelled against the Delhi Police and the Delhi Administration for giving undue support to Jathedar Santokh Singh's group ;

(d) if so, Government's reaction thereto ; and

(e) whether Government propose to bring the Delhi Gurdwaras under the Gurdwara Act and order immediate election to the Gurdwara Committee ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) and (b). An agitation by a section of Sikhs has been going on in Delhi for the last few months for enactment of a legislation to bring Delhi Gurdwaras under the Gurdwara Act.

(c) and (d). A group of Akalies had levelled charges of high-handedness and partiality against Delhi Police in connection with two incidents of 11th and 13th September, 1970 and 13th and 16th November, 1970. A magisterial enquiry in the first incident did not substantiate these allegations. Allegations with regard to the second incident are being looked into by a Magistrate.

(e) No such proposal is under the consideration of Government.

#### **Project Report for Thein Dam**

3098. SHRIMATI NIRLEP KAUR : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Punjab Government have sent a project report to his Ministry for the Thein Dam in Punjab ; and

(b) if so, what is the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) :

(a) Yes, Sir.

(b) The technical examination of the Thein Dam Project has been completed and the project will now be further processed. Discussions have been held with Government of Jammu and Kashmir and are to held with Himachal Pradesh regarding the areas which will be submerged in their territories.